

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.666/2015

New Delhi this the 16th day of May, 2016

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Narain Singh Yadav,
S/o. Sh. Raghbir Singh,
Aged 34 years
r/o. Village & Post Khera Dabar,
Nazafgarh, New Delhi-110 073.Applicant

(Argued by : Shri. Ajesh Luthra, Advocate)

Versus

State of NCT of Delhi,
through

1. Secretary (Health & Family Welfare)
GNCTD,
Delhi Secretariat,
Delhi;
2. Medical Superintendent
Govind Ballabh Pant Institute of
Postgraduate Medical Education &
Research (GIPMER),
GNCTD,
1, J. L. Nehru Marg,
New Delhi – 110 002;
3. Director (Vigilance)
Govind Ballabh Pant Institute of
Postgraduate Medical Education &
Research (GIPMER),
GNCTD,
1, J. L. Nehru Marg,
New Delhi – 110 002; and through
4. Pay and Account Officer,
(PAO-15)
MRD Block, Lok Nayak Hospital
Jawahar Lal Nehru Marg,
New Delhi – 02.

5. Dr. Sanjay Tyagi
Director,
Govind Ballabh Pant Institute of
Postgraduate Medical Education &
Research (GIPMER),
GNCTD,
1, J. L. Nehru Marg,
New Delhi – 110 002

6. Sh. Ashok Kumar Pant
Pay and Account Officer,
(PAO-15)
MRD Block, Lok Nayak Hospital
Jawahar Lal Nehru Marg,
New Delhi – 02. ..Respondents

(By Advocate: Mr. Anmol Pandita for Mr. Vijay Pandita)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

Vide separate detailed order of even date rendered in
main **OA No.665/2015** titled as **Isha Sharma Vs. State of
NCT of Delhi and Others**, the instant OA has also been
partly accepted, in the same terms.

**(V.N. GAUR)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Rakesh